

Declaration of Assets and Liabilities

Year 2020-2021

I, A.R.BALAJI KAMAR, son/daughter/wife of Late Mahadevappa and Asaad

S.T. G.I. (E921) aged 50 years, belonging to Bullock Cart, Cabellia service and presently working as Assistant. I give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3000/-	163000/- wife	—	—	—
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	—	SBI - Purush 163000/- wife SBI Muthu 5000/- wife	SBI - Purush 5000/- Dumbur	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NPS - G.P.F - LIC	LIC WIPE	—	—	—
(v)	Motor Vehicles (details of make, etc.)	1) BR01AK 7643 2) BR11AK 5103 3) BR11C 1555	BR11U 9391	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold 50 gram	Gold 200 gram	Gold 20 gram duster	Gold 10 gram Suri	Gold 200 gram Muthu
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

113

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self Name(s)	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	12X45 161MTR	400/1 252/1 27VM1	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	12X45 161MTR 16X10 161MTR	89/1 27VM1	—	—	Muthirelur 89/27
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	16X10 161MTR 16X10	27VM1	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from Financial Institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMVPA 4676R	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

P.T.S./BLA-1320/R/23.

Gender :-

M (M/F)

Date of Birth :-

31/01/1963 (DD/MM/YY)

Class/Group :-

B (A/B/C)

Cadre :-

ASSISTANT (B.S.S.)

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Hometown :-

Madhupur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature of.....

Feb 21, 2017, Anur

Name of Employee: Anur

Designation: Assistant

Department: BES/PAUL/GR/2017/128

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.